

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 172
(IB)-274(PB)/2019

IN THE MATTER OF:

Central Bank of India

.... Applicant/petitioner

Vs.

M/s. R.S Ingot and Billet Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code,2016(CIRP)
Order delivered on 05.04.2021

Coram:

DR. DEEPTI MUKESH

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYSTHA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

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For the respondent

Mr. G.P. Madaan, Adv. with Mr. Shравan Vishnoi
RP

ORDER

List on 04.05.2021.

- sd -

(SUMITA PURKAYSTHA)
MEMBER (TECHNICAL)

- sd -

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

05.04.2021
Aarti Makker